

DIVISION BENCH  
COURT - I

**O-205**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1331(KB)2018  
IA(I.B.C)/367(KB)2024, IA(I.B.C)/34(KB)2024,  
IA(I.B.C)/1173(KB)2023, IA(I.B.C)/1827(KB)2023,  
IA(I.B.C)/399(KB)2023, IA(I.B.C)/38(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>UNION BANK OF INDIA VS M/S. ENFIELDS GEMS &amp; JEWELLERY LTD.</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Mr. Vipul Kundalia, Adv. : For Customs Authority  
Mr. Tapan Bhanja, Adv.

**ORDER**

1. We are not able to hear the Ld. Counsel appearing virtually due to technical glitch at his end.
2. Post this matter on **17/5/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**